

भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

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Decrease in Foreign Investment Limit / Ceiling in an Indian Company under PIS – FIIs/RFPIs- From 52.25% to 51.50% - IDFC Limited

The Reserve Bank of India today notified that Foreign Institutional Investors (FIIs)/Registered Foreign Portfolios Investors (RFPIs), through primary market and stock exchanges, can now purchase up to 51.50 per cent of the paid up capital of M/s IDFC Limited under Portfolio Investment Scheme (PIS) subject to the Regulation 5(2) of FEMA Notification No.20 dated May 03, 2000 (as amended from time to time) and other terms and conditions stipulated by the Reserve Bank. M/s IDFC Limited has passed resolutions at the Board of Directors' level and a special resolution by the shareholders, agreeing for decreasing the limit for the purchase of its equity shares and convertible debentures by Foreign Institutional Investors (FIIs)/ Registered Foreign Portfolios Investors (RFPIs).

Further the Reserve Bank notified that M/s IDFC Limited will remain included in the ban list for FIIs/RFPIs.

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